

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 201 of 2013

Dated : 2nd December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Neyveli Lignite Corporation Ltd.

..... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree
Mr. S. Ravisankar
Mr. J. Dhanasekaran

Counsel for the Respondent (s): Mr. S. Vallinayagam for R-2

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel appearing for the Appellant. He is directed to file his written notes after serving copy on the other side.

Post the matter for further submissions on **09.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson